

Modernisation of processing units of textile sector

429. SHRI RAMDAS AGARWAL: Will the Minister of TEXTILES be pleased to state:

(a) whether any new schemes are under consideration of Government to set up modern processing units in the Textile Sector in the country;

(b) whether any funds earmarked for infrastructure/development in existing textiles centres and for setting up integrated apparel and textile parks under new "Textile Package" announced under National Textile Policy, 2000; and

(c) if so, the details thereof alongwith financial provision made therefor, location-wise/State-wise during 2000-2001?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI V. DHANANJAY KUMAR): (a) For modernization of the textile and jute industries, the Government has launched the Technology Upgradation Fund Scheme (TUFS) w.c.f., 1.4.1999 for a period of 5 years. The processing sector is also covered under the scheme. The scheme provides for reimbursement of 5% interest charged by the financial institutions/banks on a project of technology upgradation in conformity with the scheme. In addition, rate of depreciation allowance for machinery under TUFS has been raised to 50%.

(b) and (c) Two Schemes namely "Apparel Park for Exports" and "Textile Centre and Infrastructure Development Scheme" have been announced and the guidelines for these schemes are being finalised. A provision of Rs. 10 crore has been earmarked in the B.E. 2001-02 for creating clusters of excellence, i.e. apparel parks for production and export of garments. Besides, a provision of Rs. 15 crore has also been made in B.E. 2001-02 for scheme for improvement of infrastructure facilities at major textile production centres.